

Sen, Shri Dwaipayan.

Sen, Shri P. G.

Sen, Dr. Ranen.

Sethi, Shri P. C.

Shambhu Nath, Shri.

Shankaranand, Shri B.

Sharma, Shri M. R.

Sharma, Shri Yogendra.

Shastri, Shri B. N.

Shastri, Shri Ramavatar.

Shastri, Shri Ramanand.

Sheo Narain, Shri.

Sher Singh, Shri.

Sheth, Shri T. M.

Shinde, Shri Annasahib.

Shinkre, Shri.

Shiv Chandika Prasad, Shri.

Shukla, Shri S. N.

Shukla, Shri Vidya Charan.

Siddayya, Shri.

Sinha, Shri R. K.

Sinha, Shri Satya Narayan.

Snatak. Shri Nar Deo.

Solanki, Shri S. M.

Sonar, Dr. A. G.

Supakar, Shri Sradhakar.

Surendra Pal Singh, Shri.

Sursingh, Shri.

Suryanarayana, Shri K.

Swaran Singh, Shri.

Swell, Shri.

Tarodekar, Shri V. B.

Tiwary, Shri D. N.

Tula Ram, Shri.

Ulaka, Shri Ramachandra.

Umanath, Shri.

Verma, Shri Prem Chand.

Vyas, Shri Ramesh Chandra.

Yadab, Shri N. P.

Yadav, Shri Chandra Jeet.

Yadav, Shri Jageshwar.

MR. SPEAKER: The result* of the Division is: Ayes ... 82; Noes ... 185. The 'Noes' have it; the 'Noes' have it.

The Motion was Negatived.

MR. SPEAKER: I shall now put all the other substitute motions to the vote of the House together.

Substitute Motions 1 to 11 and 13 to 15 were put and negatived.

18.47 HRS.

CONVICTION OF MEMBERS

MR. SPEAKER: I have to in-

form the House that I have received the following letter dated the 22nd August, 1968 from the Magistrate, First Class, New Delhi:—

"I have the honour to inform you that Sarvashri Madhu Limaye, George Fernandes, Arjun Singh Bhadoria, Shiva Chandra Jha, K. Lakkappa, Ram Sewak Yadav and Maharaj Singh Bharti, Members, Lok Sabha, were tried in my court at Central Jail, Tihar Delhi on a charge under section 188 I.P.C. for defiance of

*The following Members also recorded their votes :—

AYES : Sarvashri Gulam Mohammad Bakshi and J. B. Kripalani.

NOES : Sarvashri Balgovind Verma, P. Ramamurthi and Vasudevan Nair.

the prohibitory order under section 144 Cr. P.C. in force, for demonstrating and raising slogans in front of the Russian Embassy, Chankya Puri, within the jurisdiction of police station Chankya Puri, New Delhi, against the entry of Russian Troops into Czechoslovakia.

On 22nd August, 1968, after a trial lasting for today, I found them guilty u/s. 188 I.P.C. and sentenced them to imprisonment till the rising of the court."

SHRI RANGA: (Srikakulam): Those friends of ours who had been arrested today and put into jail were, it seems, not supplied water, food or anything like that. Would you kindly inquire into it.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I have heard it only some time ago when I was making a statement in the other House. I am making inquiries about it. Unless I have full facts I cannot say anything.

SHRI RANGA: Sufficient notice was given to the Government to find out.

श्री रवि राय (पुरी): हमने आपसे पहले भी कहा था, राज्य सभा में बयान भी दिया गया लेकिन फिर भी अभी तक इन्होंने इसको जांच नहीं की.....

MR. SPEAKER: What do you want me to do?

श्री रवि राय: आप उनको निर्देश दे सकते हैं।

SHRI PILOO MODY (Godhra): Will the Home Minister take some food from his house.

MR. SPEAKER: They are released now.

18.48 HOURS

RE: DISCUSSION UNDER RULE 193

MR. SPEAKER: Now we will take up the discussion under rule 193.

Maulana Ishaq Sambhali.

श्री इसहाक सम्भली (अमरोहा): अगर आप इसको कल या परसों रख दें तो इसको आज पोस्टपोन कर सकते हैं।

- [شہری استحقاق سمبھلی (امروہا)]

اگر آپ اس کو کل یا پیرسوں رکھ دیں تو اس کو آج پوسٹ پون کر سکتے ہیں

MR. SPEAKER: I cannot find time next time.

श्री इसहाक सम्भली: तो इसको आगे के लिए पोस्टपोन कर दीजिए।

- [شہری استحقاق سمبھلی - تو اس کو

آگے کے لئے پوسٹ پون کر دیجئے]

MR. SPEAKER: All right, it is postponed.

18.49 HRS.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, August, 23, 1968/1 Bhadra, 1890 (Saka).